

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

~~CP/TCP/CSP/CSA/TCSP/TCSA~~/NO. 222/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Kniphofia Investment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: \_\_\_\_\_ OF THE  
Companies Act 1956/2013/I & BP Code 2016.

| S. No. | NAME                 | DESIGNATION | SIGNATURE          |
|--------|----------------------|-------------|--------------------|
| 1.     | <u>Humayun Fikri</u> | <u>Adm</u>  | <u>[Signature]</u> |

Common Order

TCSP 218/230-232/NCLT/MB//MAH/2017

TCSP 219/230-232/NCLT/MB//MAH/2017

TCSP 220/230-232/NCLT/MB//MAH/2017

TCSP 221/230-232/NCLT/MB//MAH/2017

TCSP 222/230-232/NCLT/MB//MAH/2017

TCSP 223/230-232/NCLT/MB//MAH/2017

Company Petitions are allowed, vide separate order.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)